

T.K.Murmu Vrs. UOI

Orders/Directions Sl. No. 11

O.A. No. 832 of 2012

Order dated: 27.01.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Mr. S.K.Satapathy, Ld. Advocate, on behalf of Mr. D.Mishra, Ld. Counsel appearing for the applicant, submitted that the applicant does not want to pursue this O.A. and, accordingly, a memo dated 24.01.2014 has been filed to withdraw this Original Application. Memo is taken on record.

As per the memo, the O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK